

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 204 of 2020**

**IN THE MATTER OF:**

**Indus Motor Company Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**T.P. Anil Kumar & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Angad Verma, Mr. K.S. Ravichandran, Mr. Prashant Kumar and Mr. Shikar Singh, Advocates**

**For Respondent: Mr. P.H. Arvinth Pandian, Sr. Advocate with Mr. G.V. Anand Bhushan, Mr. Avinash Krishnan Ravi, Mr. Akhila Jayaraj, Mr. Abhishek Jain and Ms. Maygha Viswanath, Advocates.**

**O R D E R**

**(Virtual Mode)**

**27.11.2020** Heard the Learned Senior Counsel Mr. Ramji Srinivasan appearing for the Appellants in part. For continuation, the matter is adjourned to **19<sup>th</sup> January, 2021** at **02:00 PM**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

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